Annexure-2

Name of the Corporate Debtor: Ritzy Chemicals Private Limited; Date of commencement of CIRP: 08-01-2025; List of Creditors as on: 03-03-2025

List of unsecured financial creditors belonging to any class of creditors

| | | | Details of claim received | | | | | iss of credi | | | | (Amount in ₹) | | |
|-----|--|----------|---------------------------|---------|---------------------------|-----------|------------|----------------|-------------|---------------------|----------------------------------|-----------------|--------------|----------------|
| | | | | | Details of claim admitted | | | | | | 1.5 | Amount of claim | | Remarks if any |
| Sl. | | Name of | Date of | Amount | Amount of | Nature of | Amount | Whether | 0/ -6 | contingent claim | mutual dues, that may be set- | not admitted | claim under | - |
| No. | | creditor | receipt | claimed | claim admitted | claim | covered by | related party? | % of voting | Claim | off | | verification | |
| | | | | | | | guarantee | | share in | | on | | | |
| | | | | | | | | | CoC | | | | | |
| | | _ | | | | | | | | | | | | |
| | | | - | | - | - | | - | - | - | * | - | - | - |
| | | | | | | | | | | - | | | | |
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